

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.218  
**C.P.(IB)/85(AHM)2022**

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Vasant Ramanbhai Patel

.....Respondent

**Order delivered on: 08/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Proxy for Mr. Monaal Davawala, Adv.

For the Respondent : Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

**ORDER**

Proxy counsel for the applicant seeks adjournment.

List for further consideration on 01.05.2024.

Later on Learned Counsel for the applicant appeared

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**